



\$~1 & 2 (Spl. Bench)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 609/2022

+ LPA 618/2022

KAMALJEET BAJWA & ORS

.....Appellants

Through: Mr.Tanmay Mehta, Mr.Vinay
Kr.Dubey, Ms.Priya Dubey, Mr.Saurabh Singh
Mr.Vishal Kumar Malhotra & Mr.Shivam Tiwari,
Advs.

versus

GOVERNMENT OF NCT OF DELHI & ORS.Respondents

Through: Ms.Shobhna Takiar, Standing
Counsel, GNCTD with Mr.Kuljeet Singh,
Mr.Gaganmeet Singh Sachdeva & Mr.Prateek
Dhir, Advs for DDA
Mr.P.Chidiambaram, Sr.Adv. with Mr.Ajay
Bhargava, Mr.Saurabh Seth, Ms.Aseem
Chaturvedi, Ms.Phalguni Nigam, Advs.

CORAM:

HON'BLE MS. JUSTICE REKHA PALLI

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

% **04.10.2024**

CM APPL. 56882/2023 (exemption) in in LPA 609/2022

1. Exemption allowed, subject to all just exceptions.
2. The application stands disposed of.

CM APPL. 56881/2023 (additional documents), & CM APPL. 29829/2024 (condonation of 120 days in filing rejoinder) in LPA 609/2022

REVIEW PETITION.283/2023 (by respondent no.3) in LPA 609/2022

CM APPL. 53660/2023 (additional documents) & CM APPL. 29794/2024 (condonation of 120 days in filing rejoinder) in LPA



618/2022

REVIEW PETITION 280/2023 (by respondent no.3) in LPA 618/2022

3. List on 29.11.2024.

REKHA PALLI, J

SUBRAMONIUM PRASAD, J

OCTOBER 4, 2024

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